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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Manjula Devi, Adv, For KSR & Co company secretaries up, CSE	For Respondents	
2.	G. Meera for A.K. Mylsamy & Associates LLP	Counsel for petitioner	

ORDER

Ms G Meera, representing counsel for petitioner present and sought time for filing vakalat on behalf of the petitioners with the consent of the previous counsel on record. Ms S Manjula Devi, counsel for the respondents present. Both the counsel sought time, since both the parties are making some arrangement for talks in regard to value of shares. Time extended at the request of both the counsel with a direction to report the status by the next date of hearing. Put up on 10.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)